

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4351/2021

This the 5th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Abdul Ahad Tantray, S/o Habibullah Tantray, R/o Frestpora Pulwama. Presently Rom No.209 Auqaf Commercial Complex Boulevard Srinagar Age.

.....Applicant

(Advocate:- Mr G.A. Lone -**Not Present**)

Versus

1. State of J&K through Commissioners Secretary youth Services and Sports, Civil Secretariat, Srinagar & Anr.

.....Respondents

(Advocate: _____)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.5869

2. On the previous date also i.e. 07.05.2021 nobody had joined the video conference on behalf of the applicants and the case was listed today i.e. 05.07.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil